

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Mrs.Meena Satheesh  
Ld.Registrar

Date: 13-07-2017  
Time: 12 Noon

**Court – 1**

| Sl. No | Case No.                        | Parties   | Counsel for Parties   | Remarks   |
|--------|---------------------------------|---|---|---|
| 1      | Application No. 94 of 2017 (SZ) | Meenava Thanthai K.R.Selvaraj<br>Kumar<br>Meenavar Nala Sangam<br>Rep.,by its President,<br>M.R.Thiyagarajan<br>Royapuram, Chennai<br><b>Vs</b><br>The Principal Secretary to<br>Government,<br>Environment and Forest<br>Department,<br>Government of Tamil Nadu<br>Chennai and 7 others | M/s. K.Mageshwaran<br><b>Counsel for Applicant</b><br><br>M/s. M.KSubramanian<br>P.Velmani for R1,R2<br>M/s. E.Manoharan for<br>R3,R6,R7<br>M/s. H.Yasmeen Ali for R4<br>M/s. V.Suthakar for R8 | MoA & Reply<br>of R5<br>Reply of<br>R1 to R4,<br>R6 to R8 |

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**Court – 2**

| Sl. No | Case No.                       | Parties   | Counsel for Parties  | Remarks                  |
|--------|--------------------------------|---|--|--------------------------|
| 1      | Application No.125 of 2017(SZ) | Shri Jammula Chhoudaraiah<br>Andhra Pradesh<br>and another<br><b>Vs</b><br>Union of India,<br>Rep.,by its Secretary<br>Ministry of Environment, Forest and<br>Climate Change,<br>New Delhi and 2 others | M/s. Kamalesh Kannan.S<br>S.Sai Sathya Jith,<br>Siddarth nayak<br>Mridula Vijayaraghavan<br>Rachna Bollu<br><b>Counsel for Applicant</b><br><br>M/s. Me.Saraswathy for R1<br>Mrs. H.Yasmeen Ali<br>for R2 & R3 | For Reply of<br>R1 to R3 |

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